

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(26) C.P.(I.B)-302/10/(MB)/2018
MA 337/2018 & MA 323/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: Dishnet Wireless Ltd.

SECTION OF THE COMPANIES ACT: 10 OF INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **16.10.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

12.09.2018.

HHS